

(3)

**THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO. _____

Applicant(s)

Respondent(s)

Advocate for Applicant(s)

Advocate for Respondent(s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

OA No. 227/2007.

11.07.2007.

Mr. C. B. Sharma counsel for the applicant.

This case has been listed before the Deputy Registrar due to non availability of Division Bench. Be listed before the Hon'ble Division Bench on 26.07.2007.


(GURMIT SINGH)
DEPUTY REGISTRAR

P.C./

26.07.2007

OA No. 227/2007

Mr. C.B. Sharma, Counsel for applicant.

Heard the learned counsel for the applicant.

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Learned counsel for the applicant seeks permission to withdraw to the OA with liberty to file a duly constituted OA. Permission granted.

The OA is disposed of as having been withdrawn.

J.P. SHUKLA
(J.P. SHUKLA)
MEMBER (A)

K.S.
(KULDIP SINGH)
VICE CHAIRMAN

AHQ